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LOK SABHA

Wednesday, 22nd August, 1956

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

All India Educational Service

*1254. **Shri S. C. Samanta:** Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 412 on the 2nd March, 1956 and state:

(a) whether the proposal to introduce an All-India Educational Service has since been finalised; and

(b) if not, the stage at which it stands at present?

The Deputy Minister of Education (Dr. K. L. Shrimall): (a) The proposal has not so far been finalised.

(b) The State Governments have been addressed to communicate their views in the matter. The replies from a majority of them are still awaited.

Shri S. C. Samanta: May I know when this service was discontinued and what were the reasons that were put forward for its discontinuance?

Dr. K. L. Shrimall: I think it was discontinued after the transfer of education to Provincial Governments after the year 1921. Recently the Government of India have initiated a large number of schemes and it is felt that the All India Services will considerably help in developing national policies and national programmes of education. The States Reorganisation Commission also had very strongly recommended the setting up of various kinds of All India Services. They had not specifically mentioned All India Educational Service. Considering all these facts, it has been felt that it would be very helpful to have this service.

Shri S. C. Samanta: In the last session the hon. Minister said that the opinions of the State Governments were asked for. May I know whether some of the State Governments have sent their opinions, and if so what are their reactions?

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Dr. K. L. Shrimall: The reactions of most of the State Governments are not very favourable to the proposal.

Shri B. S. Murthy: May I know on what grounds the State Governments are opposing the all India cadre?

Dr. K. L. Shrimall: They have not mentioned any specific grounds. One State said that it did not consider it necessary at the moment. They simply said that they were not agreeable to the proposal.

Shri N. B. Chowdhury: May I know whether Government have prepared any estimate as to the number of IES officers who would be required during the Second Five Year Plan period?

Dr. K. L. Shrimall: This estimate would be prepared only after the proposal has been finalised. It is no good making estimates as long as the proposal itself is in the air.

Traffic Regulations in Delhi

*1255. **Shri Dabhi:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 726 on the 15th March 1956 and state:

(a) when Government propose to introduce in Delhi some of the provisions of the Bombay Police Act, for taking effective steps against cyclists who violate traffic regulations; and

(b) what provisions of the Bombay Police Act are proposed to be introduced in Delhi?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) and (b). The proposal is still under consideration.

Shri Dabhi: May I know whether double and treble riding on cycles still continues?

Shri Datar: It is continuing. In view of that we want to expedite the introduction of the provisions of the Bombay Police Act as early as possible.

Shri Dabhi: May I know how many cyclists were found during the last four months violating the traffic regulations? How many of them were proceeded against and how many of them were convicted?

Shri Datar: All these figures were given to the hon. Member when he asked a question a few months back. I have got the same figures; I have not got up-to date figures.

Shri D. C. Sharma: May I know if these regulations governing cyclists are being modified or not, or whether they have been modified during the last year?

Shri Datar: Government are anxious to bring into operation very stringent rules for combating the offences committed by these cyclists. Their number is increasing. Therefore Government propose to introduce provisions of the Bombay Police Act for checking up all these irregularities.

Shri Matthen: May I know whether the hon. Minister knows that 99 per cent of the cyclists who travel in the night have no light whatever. This happens in front of the Police. Will you do something about it? It is very dangerous.

Shri Datar: I am not sure about 99 per cent. But I would agree that a very large percentage do. Government are anxious to check up all offences.

Shri Kasliwal: I understand that Government have recently introduced some more silence zones. May I know whether as a result of the creation of these silence zones, there has been an increase in the accident rate, so far as cyclists are concerned?

Shri Datar: I am not aware of the exact position so far as this question is concerned.

Shri K. K. Basu: May I know whether the traffic regulations are confined to cyclists alone, or they apply to general traffic also?

Shri Datar: Naturally general traffic of which cycle is one.

Shri C. R. Iyyunni: May I know how many accidents have taken place because of the breach of the rules by the cyclists?

Shri Datar: I gave the figures to this House on a previous occasion and I also pointed out then that the incidence of accidents is far less in Delhi than in Bombay and Calcutta.

Shri Matthen: Has it improved now?

Shri Datar: Yes.

भारत का भाषा सम्बन्धी सर्वेक्षण

*१२५६. श्री भक्त बर्षान : क्या शिक्षा मंत्री ३० अप्रैल, १९५६ के तारकित प्रश्न

संख्या १८२६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या तब से भारत के भाषा सम्बन्धी सर्वेक्षण की योजना के बारे में कोई अन्तिम निर्णय कर लिया गया है ;

(ख) यदि हां, तो क्या उसके वित्तीय पहलू इत्यादि और मोटी रूप रेखा का एक विवरण पटल पर रखा जायेगा ; और

(ग) यदि नहीं तो इस बीच उस दिशा में क्या प्रगति हुई है और कब तक अन्तिम निर्णय हो जाने की आशा है ?

शिक्षा उपमंत्री (डा० म० मो० दास) :

(क) हां, जो यह निश्चय किया गया है कि इसे द्वितीय पंचवर्षीय योजना में सम्मिलित नहीं किया जायेगा ।

(ख) तथा (ग). प्रश्न उत्पन्न नहीं होते ।

Shri B. S. Murthy: The answer may be given in English as well.

Mr. Speaker: The Deputy Minister may read the English version as well.

Dr. M. M. Das: (a) Yes Sir; it has been decided not to include it in the second Five Year Plan.

(b) and (c). Do not arise.

श्री भक्त बर्षान : क्या शिक्षा मंत्रालय तथा योजना आयोग इस विषय के महत्व को नहीं समझते और क्या इसी वजह से इसको टाला जा रहा है ?

Dr. M. M. Das: We referred this scheme to the Planning Commission and the Planning Commission were of the opinion that the time is not ripe when these elaborate schemes involving an expenditure of Rs. 161.7 lakhs could be taken up. They are of the opinion that this question can be taken up at the end of the Second Five Year Plan.

श्री भक्त बर्षान : पिछली बार माननीय मंत्री जी ने बतलाया था कि कोई २५ लाख रुपये की रकम इसके प्रारम्भिक सर्वेक्षण के लिये नियत की जा रही है । तो क्या वह